

MR. DEPUTY CHAIRMAN: The Epidemic Diseases (Prevention, Preparedness and Management) Bill, 2021, Shri Derek O'Brien; not present. The Constitution (Amendment) Bill, 2020 (substitution of new article for article 130), Shri P. Wilson; not present. The Medical Education Laws (Amendment) Bill, 2021, Shri P. Wilson; not present. ...(*Interruptions*)...

The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2021

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill further to amend the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

The question was put and the motion was adopted.

DR. SASMIT PATRA: Sir, I introduce the Bill.

The Indian Penal Code (Amendment) Bill, 2021

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

The question was put and the motion was adopted.

DR. SASMIT PATRA: Sir, I introduce the Bill.

The Advocates (Amendment) Bill, 2021

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill further to amend the Advocates Act, 1961.

The question was put and the motion was adopted.

DR. SASMIT PATRA: Sir, I introduce the Bill.